

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 2599/2019 With  
M.A No. 2833/2019 &  
M.A No. 2832/2019**

This the 30<sup>th</sup> day of August, 2019

**Hon'ble Mrs. Jasmine Ahmed, Member (J)**  
**Hon'ble Ms. Aradhana Johri, Member (A)**

1. Kulveer Singh, Aged 54 years,  
S/o. Shri Jaswant Singh  
Loco Pilot (Passenger)  
Dehradun under DRM Moradabad  
R/o. 87 Govind Bagh near Gurudwara,  
Dehradun-Uttarakhand.
2. Yogender Singh, Aged 50 years,  
S/o. Shri Prasadi Singh  
Loco Pilot (Passenger)  
Dehradun under DRM Moradabad  
R/o. 87 Govind Bagh near Gurudwara,  
Dehradun-Uttarakhand. ...Applicants

(By Advocate : Mr. Ramesh Shukla for Ms. Meenu Mainee)

Versus

Union of India & Ors. : thro

1. Secretary, Railway Board,  
Rail Bhawan, New Delhi.
2. General Manager,  
Northern Railway, HQ,  
Baroda House, New Delhi-1.
3. Divisional Railway Manager,  
Northern Railway, Moradabad. (U.P.)
4. Rajeev Dev Sharma  
S/o. Shri Kheem Karan Lal Sharma  
Loco Pilot (Passenger) Dehradun  
Under DRM Moradabad, U.P.  
(Respondent no. 4 to be served  
thro : DRM Moradabad) ...Respondents

(By Advocate : Mr. Krishna Kant Sharma)

**ORDER (O R A L)****Mrs. Jasmine Ahmed, Member (J) :****M.A No. 2832/2019 and M.A No. 2833/2019:**

M.A No. 2832/2019 filed for joining together and M.A No. 2833/2019 filed for exemption is allowed.

**O.A No. 2599/2019 :**

Learned counsel for applicants states that the applicants preferred representation dated 28.07.2019 with regard to fixation of wrong seniority.

2. At this stage, learned counsel for applicants states that he would be happy and satisfied if the respondents are directed to decide their representation within a time bound manner.

3. Taking into consideration the prayer of the counsel for applicants, the respondents are directed to decide the representation dated 28.07.2019 preferred by the applicants within two months from the date of receipt of a certified copy of this order.

4. The O.A is disposed of without commenting anything on the merits of the case.

(Aradhana Johri)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/